

Annexure - 4
Khandelwal Buildcon Private Limited; CIRP commenced on 01.06.2023;
List of creditors as on 17.07.2026
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Assets Reconstruction Company (India) Limited [Trustee of ARCIL-SBPS-I-TRUST]	20.07.2023	4,33,11,356.00	3,56,35,619.15	Unsecured Financial Creditor	₹ 3,56,35,619.15	No	17.03%	₹ 0.00	₹ 0.00	₹ 76,75,736.85	₹ 0.00	Compound interest and penal interest not admitted. DRT Recovery Certificate RC/47/2020 (O.A. No.360/2019) awards simple interest only @ 10% p.a. No contractual basis produced by claimant for compound interest or penal interest beyond DRT RC.
2	Mr. Manohar Lal Choudhary	15.06.2023	24,44,344.00	4,20,000.00	Unsecured Financial Creditor	₹ 0.00	No	0.20%	₹ 0.00	₹ 0.00	₹ 20,24,344.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
3	Mr. Ajeet Singh	21.06.2023	22,57,16,581.00	5,80,35,342.47	Unsecured Financial Creditor	₹ 0.00	No	27.73%	₹ 0.00	₹ 0.00	₹ 16,76,81,238.53	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
4	Mr. Surendra Singh	21.06.2023	21,14,34,186.00	5,43,52,657.53	Unsecured Financial Creditor	₹ 0.00	No	25.97%	₹ 0.00	₹ 0.00	₹ 15,70,81,528.47	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
5	Mrs. Kritika Ratnu	21.06.2023	23,03,44,265.00	5,97,52,120.55	Unsecured Financial Creditor	₹ 0.00	No	28.55%	₹ 0.00	₹ 0.00	₹ 17,05,92,144.45	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
6	Khandelwal Bartan Bhandar	15.06.2023	63,43,655.00	10,90,000.00	Unsecured Financial Creditor	₹ 0.00	No	0.52%	₹ 0.00	₹ 0.00	₹ 52,53,655.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
7	Khandelwal Construction & Building Material	15.06.2023	5,48,61,189.00	2,88,92,641.00	Unsecured Financial Creditor	₹ 0.00	Yes	0.00%	₹ 0.00	₹ 0.00	₹ 2,59,68,548.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
7	Total	-	₹ 77,44,55,576.00	₹ 23,81,78,380.70	-	₹ 3,56,35,619.15	-	100.00%	₹ 0.00	₹ 0.00	₹ 53,62,77,195.30	₹ 0.00	

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.